

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

**PUBLIC SERVICES — A.P.J.M.S.S — Chief Administrative Officers of District Courts
(Category — 1) — Transfers and Postings — Ordered.**

ROC.No. 561/2022 - C.1.

Dt. 08-07-2022

NOTIFICATION No. 03/2022 C —1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and designation of the individual	Posted as
(1)	(2)	(3)
1	Smt. P. Kanaka Lakshmi Stenographer Grade-I and paper promotee of the Unit of the District Judge, Visakhapatnam	Chief Administrative Officer, Special Court for trial of offences against Women-cum-V Additional District 86 Sessions Court, Vizianagaram. (post kept vacant)
2.	Sri W. Veera Raju, Senior Superintendent, and paper promotee of the Unit of the District Judge, Visakhapatnam	Chief Administrative Officer, Special Sessions Court for trial of cases under SC/ STs (POA) Act, 1989-cum-VIII Addl.District 86 Sessions Court, Eluru, West Godavari District. (post kept vacant)
3.	Sri R.V.S.Kamalakar, Senior Superintendent and paper promotee of the Unit of the District Judge, Visakhapatnam	Chief Administrative Officer, Principal District 86 Sessions Court, Vizianagaram. (post kept vacant)
4.	Smt Ch. Subhadra, Stenographer Grade-I and paper promotee of the Unit of the District Judge, Vizianagaram	Chief Administrative Officer, Spl Court for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Visakhapatnam (New Court)
5.	Smt T. Suryakala, Senior Superintendent and paper promotee of the Unit of District Judge, Vizianagaram.	Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/ STs (POA) Act 1989-cum-IV Additional District Sessions Court, Srikakulam. (post kept vacant)
6.	Sri K.V.V.L.N.Gupta, Chief Administrative Officer, Additional District 86 Sessions Court, Sompeta, Srikakulam District.	Chief Administrative Officer, XIV Additional District 86 Sessions Court, Vijayawada, Krishna District. (post kept vacant)

Handwritten signature and date: 8/7/22


7.	Sri B.V.Prasada Rao Chief Administrative Officer, XIII Additional District & Sessions Court, Gajuwaka , Visakhapatnam	Chief Administrative Officer, Spl. Court for Speedy Trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO) Vizianagaram. (Post kept vacant)
8.	Sri R.V. Ramana, Chief Administrative Officer, Spl. Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), West Godavari at Eluru	Chief Administrative Officer, XIII Additional District Judge's Court, Gajuwaka, Visakhapatnam. vice Sri, B.V.Prasada Rao, transferred.

- i) The individuals shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

Note:-Sri R.V.Ramana and Sri B.V.Prasada Rao are not entitled to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.


REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Krishna at Machilipatnam, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
3. The Spl.Judge for trial of offences against Women-cum-V Additional District & Sessions Court, Vizianagaram.
4. The Spl. Judge, Special Sessions Court for trial of cases under SC/STs (POA) Act, 1989 cum-VIII Addl.District & Sessions Judge, West Godavari at Eluru.
5. The Spl Judge for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Visakhapatnam
6. The Spl.Judge for trial of cases under SCs/STs (POA) Act 1989-cum- IV Additional District Sessions Judge, Srikakulam.
7. The XIV Additional District & Sessions Judge, Vijayawada, Krishna District

8. The Spl. Judge for Speedy Trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO) Vizianagaram.
9. XIII Additional District Judge's Judge, Gajuwaka, Visakhapatnam
10. The District Treasury Officers, West Godavari at Eluru, Krishna at Machilipatnam, Visakhapatnam, Vizianagaram, Srikakulam.
11. The Sub Treasury Officers Vijayawada, Krishna District, Gajuwaka, Visakhapatnam District.
12. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

Spare...1

Stock...1.